

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.02.2019 (Friday)

Court – II
11:00 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 517 of 2018	Equipment Conductors & cable Ltd. Vs Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	Rakesh K Sharma
2.	Comp. App. (AT) No. 382 of 2018	Aman Kumar Jain & Anr Vs ROC, NCT of Delhi & Haryana and Anr	Gursat Singh Vachher	Zoheb singh (R-2)
3.	Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	
4.	Comp. App. (AT) No. 399 of 2018	Manoj Bathla & Ors. Vs. Vishwanath Bathla & Anr.	Sanchit Garga	P.K. Mittal
5.	Comp. App. (AT) No. 415 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs. with	Mona Trivedi	Sanjib K Mohanty
6.	Comp. App. (AT) No. 416 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs.	Mona Trivedi	Sanjib K Mohanty

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Registrar